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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.REV.P. 335/2023 & CRL.M.A. 8287/2023,**
CRL.M.A. 6746/2024

DINESH MARWAH

.....Petitioner

Through: Mr. Vikas Pahwa, Senior
Advocate with Mr.
Prabhav Ralli, Adv.

versus

STATE OF NCT OF DELHI

.....Respondent

Through: Mr. Sunil Kumar Gautam,
APP for the State with Mr.
Ravi Kumar, Mr. Pradeep
Yadav, Ms. Ruchi Yadav,
Mr. Arshad Malik, Mr.
Ashutosh Kumar, Mr.
Kushal Garg, Dr. K.C.
Geoge, Mr. Sandeep, Ms.
Kiran Pandey, Mr. Sunny
Sachin Rawat and Ms.
Meeta, Advs. with SI
Gajender Mathur, PS
Punjabi Bagh.
Ms. Tara Narula
(DHCLSC) and Ms.
Shivagi Sharma, Advs. for
R-2 with R-2 in person
(through VC)

+ **CRL.REV.P. 358/2023 & CRL.M.A. 8806/2023**

JIA LAL KUMAR

.....Petitioner

Through: Mr. Vikas Pahwa, Senior
Advocate with Mr.
Prabhav Ralli, Adv.

versus

STATE OF NCT OF DELHI

.....Respondent

Through: Mr. Sunil Kumar Gautam,
APP for the State with Mr.



Ravi Kumar, Mr. Pradeep Yadav, Ms. Ruchi Yadav, Mr. Arshad Malik, Mr. Ashutosh Kumar, Mr. Kushal Garg, Dr. K.C. Geoge, Mr. Sandeep, Ms. Kiran Pandey, Mr. Sunny Sachin Rawat and Ms. Meeta, Advs. with SI Gajender Mathur, PS Punjabi Bagh.
Ms. Tara Narula (DHCLSC) and Ms. Shivagi Sharma, Advs. for R-2 with R-2 in person (through VC)

CORAM:
HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

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30.07.2024

1. The Hon'ble Judge is not holding Court today.
2. List on 15.10.2024.
3. A copy of this order be placed in both the matters.

BY ORDER

(COURT MASTER)

JULY 30, 2024

'KDK'